

**Inspection report of Committee constituted by the Hon'ble National
Green Tribunal, Pricipal Bench, Delhi in Rakesh Shrivastava vs M/s
Bihar Foundary & Casting Ltd. & Others in O.A. No. 172 / 2023.**

(1) The petitioner's grievance relates to alleged violation of environmental laws and norms.

The Tribunal, vide its order dt. 13.03.2023 constituted a 4 – member committee to verify the factual position on the ground, regarding compliance of above condition. The committee comprising of

1. Sri M. R. Prasad, Scientist "C" (representative Ministry of Environment, Forest and Climate Change (MoEF & CC)", Regional Office, Ranchi).
2. Sri Toufic Aslam, Scientist "C" (representative Central Pollution Control Board, Regional Directorate, Kolkata).
3. Sri A. K. Yadav (representative Jharkhand State Pollution Control Board, which acted as the Nodal Agency).
4. District Magistrate, Hazaribagh.

Due to the out of jurisdiction of District, Hazaribagh, The DM, Hazaribagh did not appear with committee to inspect the site on 13.05.2023. This report presents the findings emerging observations made and discussions held with the respondent during the field visit, and perusal of related documents by the committee.

BIHAR FOUNDRY & CASTINGS LTD. "BFCL" Statement in line of NGT order Dated- 13.03.2023

S. No.	Points	Statement
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<p>Para 2</p>	<p>The grievance relates to alleged violation of environmental laws and norms by M/s. Gautam Ferro Alloys and Bihar Foundry and Casting Limited (hereinafter referred to as "BFCL") by expanding and running their factories without obtaining Environmental Clearance (hereinafter referred to as "EC") and other requisite permissions/consents. It is said that consent to establish and consent to operate was issued in the name of M/s. Gautam Ferro Alloys but the said consent is being used commonly by two Proponents namely, M/s. Gautam Ferro Alloys and M/s. BFCL in an illegal manner. Since both the proponents are independent entities, consent issued to one could not have been utilized by another unit.</p>	<p>Bihar Foundry & Castings Ltd. is a company having Registration No./CIN No.U27100JH 197 LPLCOOO972, PAN No.AACBCB 1852D, GST No.AACBCB1852DIZI, IE,C No. 2193000298 has two industrial units located in Ramgarh Industrial Area, Ramgarh.</p> <p>Gautam Ferro Alloys is not a legal entity and is only a calling name for the ferro alloys unit of Bihar Foundry & Castings Ltd. As reported by the Unit's representative with affidavit . Annexure no. 1.</p> <p>(1) Sponge Iron, Captive Power Plant (WHRB) and Induction Furnaces unit and (2) Ferro Alloys two separate premises</p> <p>The Details of requisite Clearance/permission of these two industrial units.</p> <p>The status of EC, CTE & CTO of the two industrial units of BFCL- is tabulated below:-</p> <table border="1" data-bbox="556 553 1816 1243"> <thead> <tr> <th>Environmental permissions</th> <th>Unit I- Bihar Foundry and Castings Limited, having Captive Power Plant (WHRB) and Induction Furnaces unit</th> <th colspan="2"></th> <th colspan="4">Unit II- Bihar Foundry and Castings Limited having Ferro Alloys</th> </tr> </thead> <tbody> <tr> <td>Environmental Clearance</td> <td>J-11011/310/2009-IA.II (I)</td> <td>28.01.2010</td> <td>-</td> <td>J-11011/384/2010-IA.II (I)</td> <td>31.10.2011</td> <td colspan="2">-</td> </tr> <tr> <td rowspan="2">Consent To Operate</td> <td>Sponge Iron & Power-No.JSPCB /HO/RNC/CTO- 11688208/ 2022/345</td> <td>25.03.2022</td> <td>31st March, 2025</td> <td rowspan="2">No. JSPCB/HO/RNC/CTO4412165/2020/1819 (issued in the Name of M/s. Bihar Foundry & Castings Ltd. Unit Gautam Ferro Alloys)</td> <td rowspan="2">10.11.2020</td> <td rowspan="2">31st Dec. 2025</td> <td rowspan="2"></td> </tr> <tr> <td>Induction Furnace-No.SPCB/HO 2025 /RNC/CTO-4426528/2019/2376</td> <td>28.11.2019</td> <td>31st Dec. 2024</td> <td>Name of unit in CTO has been corrected to Bihar Foundry & Castings Ltd. Ferro Alloys Unit (Auto Renewal), Ref. No.1341</td> </tr> <tr> <td>Hazardous Waste Authorization</td> <td>No.JSPCB/RO/HZB/HWM6758830/2019/7</td> <td>30.12.2019</td> <td>30th Sep. 2024</td> <td>No. JSPCB/HO/RNC/HWM6758737/2022/46</td> <td>27.10.2022</td> <td colspan="2">30th Sep. 2024</td> </tr> <tr> <td>CGWA NOC</td> <td>CGWA/NOC/IND/ORIG/2021/13540</td> <td>26.03.2021</td> <td>25th March, 2024</td> <td>CGWA/NOC/IND/ORIG/2021 /10628</td> <td>02.01.2021</td> <td colspan="2">1st Jan., 2024</td> </tr> </tbody> </table> <table border="1" data-bbox="556 1292 1528 1508"> <thead> <tr> <th>Ferro Alloys Unit</th> <th>Sponge Unit</th> </tr> </thead> <tbody> <tr> <td>MOEF&CC in its 24th Expert Appraisal meeting has considered company for modification -cum-expansion proposal (under violation) on 1st March 2023 and recommended issue of E.C. 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<p>Para 3</p>	<p>It is further said that EC was issued in the name of M/s. BFCL but for obtaining consent to operate for M/s. Gautam Ferro Alloys, said EC was used. M/s. Gautam Ferro Alloys is a proprietorship Firm while M/s. BFCL is a company incorporated under the provisions of Companies Act and is a separate entity. The directors/promoters of BFCL have fraudulently used EC issued in the name of M/s. BFCL for obtaining consent to operate for M/s. Gautam Ferro Alloys</p>	<p>As mentioned in para 2 Bihar Foundry & Castings Ltd. is a company having Registration No./CIN No.U27100JH 197 LPLCOOO972, PAN No. AABCB 1852D, GST No. AABCB1852DIZI, IE,C No. 2193000298 is having two industrial units i.e.</p> <p>A) Sponge Iron, Captive Power Plant (WHRB) and Induction Furnaces unit and</p> <p>B) Ferro Alloys unit in the Ramgarh Industrial Area in two separate premises.</p>
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<p>Para 4</p>	<p>It is further said that there is misrepresentation in areas of M/s. Ferro Alloys and Sponge Iron Plant. EC was obtained by Bihar Foundries & Casting Ltd. on 28.01.2010 for the sponge iron plant located at Plot No. 1364 admeasuring 14 Acres. Further, Bihar Foundries also obtained clearance for Ferro Alloys Plant located at Plot No. 1405 admeasuring 14 Acres on 31.10.2011. This shows that BFCL has total 28 Acres of area for its two plants of ferro alloys and sponge iron each admeasuring 14 acres. However, in the Consent to Operate dated 05.01.2016, obtained by M/s. Gautam Ferro Alloys which is situated on Plot No. 1405, shows its area to be 7.26 Acres only whereas the area of Sponge Iron Plant in Consent to operate dated 28.11.2019 is shown as 19 Hectare which is around 47.5 Acres.</p>	<p>The Plot numbers & Land Area for the two units of BFCL are correctly stated in the following CTO for their respective units.</p> <p>a) CTO No. JSPCB /HO/RNC/CTO- 11688208/ 2022/345 valid upto 31st March 2025 (Sponge Iron/WHRB/Captive Power Plant)</p> <p>b) CTO No.SPCB/HO 2025 /RNC/CTO-4426528/2019/2376 valid upto 31st December, 2024. (Induction Furnace)</p> <ol style="list-style-type: none"> 1. Lease Deed on 01.05.1974 Plot No. 1364 (part) Area 14 acre 2. Lease Deed on 28.10.2015 Plot No. 1364P Area 5 acre 3. Lease Deed on 29.11.2018 Plot No.1405P Area 0.50 Acres <p>Total Area – 19.50 acres.</p> <p>For induction furnaces which is part of unit I and is within the total area 19.5 acre of Unit-I</p> <p>For induction furnace unit of separate CTO was issued in which area was mentioned as 19 Ha.</p> <p>Request letter for correcting the typographical error in Area from 19 Ha. to 19.5 acres in CTO of M S Billets has been submitted to JSPCB on 06.04.2023 (copy enclosed herewith as annexure-2)</p> <p>Induction Furnace and Sponge Iron unit are located within same premises of 19.50 acres Plot No.1364(P).</p> <p>Similarly, Unit-II- Ferro Alloys is established on Plot No.1405 (P).</p> <p>CTO No. JSPCB/HO/RNC/CTO4412165/2020/1819 valid upto 31st December 2025</p> <ol style="list-style-type: none"> 1. Lease Deed on 28.01.1988 Plot No.1405P (part J1) Area 3.51 acre 2. Lease deed on 20.01.2020 Plot No.1405P (part)C5, C6, D8, C9, C10, F11 & F12) Area 3.67 acre <p>Total Area - 7.18 acres</p>
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<p>Para 5</p>	<p>EC dated 28.01.2010 was issued to BFCL for its sponge iron plant situated at Plot No. 1364 admeasuring 14 acres only and it has fraudulently obtained consent to operate sponge iron plant at land area admeasuring 47.5 Acres. It clearly shows that BFCL is blatantly violating the environment laws by defrauding and misrepresenting before the 3 appropriate authorities and suppressing the relevant information pertaining to its plants.</p>	<p>EC No. J-11011/310/2009-1A II(I) dated 28.01.2010. The Company has taken an acquired additional 5.50 acres in the industrial area. The current CTO No. JSPCB/HO/RNC/CTO4412165/2020/1819 dated: 31st December 2025 mentioned area as 19.50 acres.</p>
<p>Para 6</p>	<p>There is also non-compliance of requirement of maintaining 33% area as green belt. Ground water is being illegally drawn and there is also separation in quantity of slag dump. Further alleged violations are summarized in the form of chart in the letter petition as under:</p>	<p>Unit-I : The process of Development of green belt within the plant premises. Plantation has been carried out using native species. Details on plantation carried out are.</p> <p>Tree sapling upto 2021-22- 4620 nos. Area Covered- 4.62 acres which is 33% of 14 acres land.</p> <p>Unit-II : As observed at site, the project has developed plantation all along the boundary of the industry. However, due to constraints of space within the plant, the project proponent has acquired additional land, outside the plant measuring around 1 acre and 10 decimals over which it is proposed to grow plantation. The project proponent has given an undertaking that they would grow green belt as stipulated by the next monsoon.</p> <p>The project proponent has purchased 5000 nos. of plants from Bihar State Forest Department in July 2022 and 1140 numbers of plants from M/s Shalimar Sadabahar Nursery during October, 2022 for plantation.</p> <div data-bbox="556 1015 1900 1331"> </div>

In addition to green belt area within the plant premises of the two units of the company in the industrial area, the Forest Department, Ramgarh will take up development of Green Belt (reforestation) of an area of 3.50 hectares in the survey plot no 1423/1 which will be 32 %.



Letter No.724 dated 17.04.2023 which is received from Forest Department, Ramgarh.

Unit I and II total land 26.680 acres 40% area is 10.672 acres on green belt has been developed and adjacent land 3.50 Ha. (8.650 acres) which is procured from the Forest Department in addition to existing green belt area of land.

Unit- I Ground Water abstraction NOC for Bihar Foundry & Castings Ltd.- NOC for withdrawal of 300 KLD underground water has been granted by CGWA vide letter No.CGWA/NOC/IND/ ORIG/2021/13540 from 26.03.2021 to Valid up to-25.03.2024.

Unit-II Ground Water abstraction NOC for Bihar Foundry & Castings Ltd. (Ferro Alloys Unit) - NOC for withdrawal of 35 KLD underground water has been granted by CGWA vide Letter No.CGWA/NOC/IND/ ORIG/2021/10628 dated 02.01.2021 with validity up to 01.01.2024.

Unit-I & II Permission for withdrawal of water from River Damodar vide letter no. MD/DVRR/W-6(145)/2022/738-43 dated 20.12.2022 from WRD, Govt. of Jharkhand for water permission to the quantity of 0.598 MCM for both units i.e. DRI unit & adjacent Ferro Alloy unit.

Solid Waste management-

Solid Waste	Mode of Disposal
Char	Char is being and would continue to be sold to nearby AFBC based Power Plant located in the industrial cluster. GST Invoice of sold Char is enclosed as annexure-5
Silo Dust	Both the solid wastes generated are to be used for filling up the low-lying area of Ramgarh area. Copy of the letter received from Ramgarh Municipality is enclosed as annexure-6
Slag	Both the solid wastes generated are to be used for filling up the low-lying area of Ramgarh area. Ref annexure-6

Environment Status:

		Status	Statement
Air	Stipulation of conditions such as:		
	<i>i</i>	Stack emission levels should be stringent than the existing standards in terms of the identified critical pollutants.	CEMS (Continuous Stack Emission Monitoring System) are installed in both DRI & Ferro Alloys unit with connectivity to the server of JSPCB & CPCB. The real time online data for PM is continuously visible in the portal JSPCB & CPCB. (Acopy of data is enclosed herewith as annexure-4).
	<i>ii</i>	CAAQMS may be installed in all large/medium red category industries (air polluting)	PM 10 Analyzer is installed in this plant with connectivity to JSPCB server and data is continuously visible in the public domain in the JSPCB website "www.jspcb.nic.in". PM 10 values are always within the prescribed limit of 100 macro gram/m³ . (Copy of data is enclosed herewith as annexure-5).
	<i>iii</i>	Effective fugitive emission control measures should be imposed in the process, transportation, packing etc.	Transportation of raw materials/ solid wastes is ensured through covered trucks only. Unit has installed - 69 Nos of fixed water sprinklers & 100 Nos. of Fog nozzles for water spraying. Bag filters are installed at all the vulnerable points at coal and iron ore screening section, crusher house, product house, cooler discharge, intermediate bins, coal in ejection points of DRI plant and dust extraction system. Details of Bag Filter: In dust prone areas Water Sprinkling is also done using Water Tankers. Major raw material is kept in closed shed Conveyor belts are used where ever required. Unit has dust sweeping machine mounted on tractor and dust sweeping is carried out regularly through this road sweeping machine. No fugitive emission control system was observed at the raw material unloading point of Sponge Iron manufacturing unit
	<i>iv</i>	Transportation of materials by rail/conveyor belt wherever feasible.	Major raw material transportation is done by rail up to the nearest railway station and from there by road in tarpaulin covered truck. Hence road transport is minimised.
	<i>v</i>	Encourage use of cleaner fuels (pet coke/furnace Oil/LSHS may avoided.	Unit is not using pet coke, furnace oil or LSHS.

	<i>vi</i>	Best Available Technology may be used for dust collection.	A dust sweeping machine installed on tractor regularly sweeps dust from all the transport roads.
	<i>vii</i>	Increase of green belt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever feasible.	<p>Unit-I: The process of Development of green belt within the plant premises. Plantation has been carried out using native species. Details on plantation carried out are.</p> <p>Tree sapling upto 2021-22- 4620 nos. Area Covered – 4.62 acres which is 33% land of 14 acres.</p> <p>Unit-II: As observed at site, the project has developed plantation all along the boundary of the industry. However, due to constraints of space within the plant, the project proponent has acquired additional land, outside the plant measuring around 1 acre and 10 decimal over which it is proposed to raise plantation. The project proponent has given an undertaking that they would raise green belt as stipulated by the next monsoon.</p> <p>The project proponent has purchased 5000 nos. of plants from Bihar State Forest Department in July 2022 and 1140 numbers of plants from M/s Shalimar Sadabahar Nursery during October, 2022 for plantation.</p> <p>Letter No.724 dated 17.04.2023 which is received from Forest Department, Ramgarh.</p> <p>Unit I and II total land 26.680 acres of 40% areas 10.672 acres in green belt developed and adjacent land 3.50 Ha. (8.650 acres) which is procured from the Forest Department in addition to existing green belt area of land.</p> <p>Unit- I Ground Water abstraction NOC for Bihar Foundry & Castings Ltd.- NOC for withdrawal of 300 KLD underground water has been granted by CGWA vide letter No. CGWA/NOC/IND/ ORIG/2021/13540 from 26.03.2021 to Valid up to-25.03.2024.</p>

	<i>viii</i>	Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry, etc.	Avenue plantation on road side has been carried out.
	<i>ix</i>	Assessment of carrying capacity of transportation load on roads inside the industrial premises. If the roads required to be Carrying capacity of the roads has not been assessed by the 4 widened, shall be prescribed as a condition.	Site is adjacent to Ramgarh City Road & NH # 20 (Ranchi – Hazaribagh) is at a distance of 7.0 Kms. Nos. of trucks required after expansion project will be 50 trucks /day or transporting raw materials, products and wastes. Existing road is capable of taking the additional vehicular traffic due to the proposed expansion.
Water	Stipulation of conditions such as:		
	<i>i</i>	Reuse/recycle of treated waste water, wherever feasible.	No waste water is discharged outside the plant premises. Entire process water is recycled and reused. thus it is maintaining Zero Liquid Discharge. 
	<i>ii</i>	Continuous monitoring of effluent quality/quantity in large and medium Red Category Industries (water polluting).	Regular monitoring of Effluent analysis is carried out by NABL accredited Laboratory.
	<i>iii</i>	A detailed water harvesting plan may be submitted by the project proponent.	A detailed water harvesting plan has already being submitted on 30.11.2022 at IRO MoEF & CC, Ranchi.
	<i>iv</i>	Zero liquid discharge wherever techno economically feasible.	ZLD is properly maintained.
	<i>v</i>	In case, domestic waste water generation is more than 10 KLD, the industry may install STP.	Waste domestic water generation in our Ferro Alloys plant is less than 10 KLD .

Land	Stipulation of conditions such as:	
	<p><i>i</i> Increase of greenbelt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever, feasible for new projects.</p>	<p>1. For Unit I, 14.00 acres land has been given by state Govt. for industrial purpose on lessee for 99 years in 1974 and for Unit II, 3.51 acres land has been given by state Govt. for industrial purpose on lessee in 1985 for 99 years and for Unit-I, 5.50 acres land has given by state Govt. for industrial purpose in the year 2015 and 2018 for 30 years</p> <p>for Unit-II, 3.67 acres land has given by state Govt. for industrial purpose in the year 2020 for 30 years</p> <p>Total area of land for Unit I & II is 26.680 acres. Of which 40% area is 10.672 Acres has been kept for green belt development and another land adjacent to the plant measuring area 3.50 Ha. (8.650 acres) has been procured from the Forest Department in addition to existing green belt area of land. (A copy of Letter No.724 dated 17.04.2023 is enclosed herewith as annexure-6).</p>
	<p><i>ii</i> Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry, etc.</p>	<p>Avenue plantation on road side has been carried out.</p>
	<p><i>iii</i> Dumping of waste (fly ash, slag, red mud, etc.) may be permitted only at designated locations approved by SPCBs/PCCs.</p>	<p>Not applicable as it is a Ferro Alloy plant. (Permission of municipality is enclosed.</p>
	<p><i>iv</i> More stringent norms for management of hazardous waste. The waste generated should be preferably utilized Inco-processing.</p>	<p>We have obtained Authorization for Hazardous Waste disposal from Jharkhand State Pollution Control Board vide Ref. No. JSPCB/RO/HZB/HWM-6758830/2019/7 dated 30.12.2019 for Bihar Foundry & Castings Limited and vide Ref. No.JSPCB/HO/RNC/HWM-6758737/2022/46 dated 27.10.2022 for Ferro Alloys unit separately.</p>
Other Conditions (Additional)		
	<p><i>i</i> Monitoring of compliance of EC Conditions may be submitted with third party audit every year.</p>	<p>As per EC condition Environmental Monitoring is done regularly by third party NABL accredited Laboratory duly registered by Jharkhand State Pollution Control Board and reports are submitted to MOEF & CC and JSPCB on regular basis.</p>

	ii	Corporate social Responsibility.	Socio- economic development activities like community development program, educational program, drinking water supply and health care etc. is being done regularly in the surrounding villages. Details have already been submitted to MoEF & CC IRO Ranchi.
	iii	The % of the CER may be at least 1.5 times the slabs given in the OM dated 01.05.2018 for SPA and 2 times for CPA in case of Environment Clearance.	BFCL has well laid Environmental Management System in place and established environment department with senior level.

OTHER OBSERVATIONS:

It was observed by the committee that the project had stored raw materials well covered with polythene sheets within their premises. It was stated that this was purely temporary and the storage was due to construction and repair activities undertaken within the project area. It has been assured that they would remove all the raw materials stored outside within two months.

CONCLUSION:

The members of the Joint Committee, after visiting the Sites, going through the documents/reports submitted by the project authorities are of the opinion that there are certain non-compliances to the conditions stipulated in the statutory clearances obtained observed for both the industrial units. It is also submitted by the project authorities that there have been some mistakes committed by the project proponents while filing up the forms submitted Jharkhand State Pollution Control Board., thereby resulting in discrepancies in the figures relating to the land area for which action is being taken by them for rectification.

Aslam 22/05/23
 (Toufic Aslam)
 Scientist "C"
 CPCB, Kolkata

M R Prasad 22/5/23
 (M R Prasad)
 Scientist "C"
 MoEF & CC, R.O. Ranchi

A 22/5/2023
 (A. K. Yadav)
 Regional Officer
 JSPCB, Hazaribagh

Enclosure-1



AFFIDAVIT

I, Hari Krishna Budhia, son of late R.K. Budhia, aged about 78 years, resident of Near Surendra Nath Centenary School, Dipatoli, P.O. Bariatu, P.S. Sadar, District Ranchi do hereby solemnly affirm and declare as follows:-

1. That I am the Managing Director of the M/s Bihar Foundry & Castings Ltd. having its registered office at Main Road, Ranchi-834001 (Jharkhand) and I am fully conversant with the activities and operation of the company.
2. That Bihar Foundry & Castings Ltd. is a company having Registration No./CIN No.U27100JH1971PLC000912, PAN No.AAFCB1852D, GST No. AAFCB1852D1ZI, IEC No. 2193000298 under this company we have two units (1) Sponge Iron unit including Captive Power Plant and Induction Furnace and (2) Ferro Alloys unit having Submerged Arc Furnaces.
3. That Gautam Ferro Alloys is not a legal entity and is only a calling name for the ferro alloy unit of the Bihar Foundry & Castings Ltd.

Sworn and signed on this the 11th day of the month of April, 2023 at Ranchi.

FOR BIHAR FOUNDRY & CASTINGS LTD.

Hari Krishna Budhia

MANAGING DIRECTOR
Deponent

11 APR 2023

Ref. No. 467 Date

The deponent who is identified by Sri Adv., Ranchi by me do hereby solemnly affirm and declare that the statement made above are true to best of their knowledge and belief.

Identified

Advocate, Ranchi



Vikash Kumar Sinha
NOTARY PUBLIC RANCHI

Signature of Identified on Identification of Lawyer

ENCLOSURE-2

Ref: BFCL/ENV/2022/25

Date: 06.04.2023

To,
The Members Secretary
Jharkhand State Pollution Control Board
TA Division Building,
Ground Floor, HEC,
Dhurwa, Ranchi (Jharkhand).

Sub: Correction of area in Consent to Operate of M/s Bihar Foundry & Castings Ltd. for MS Billets plant.

Ref: CTO Ref. No.JSPCB/HO/RNC/CTO-4426528/2019/2376 dated 28.11.2019

Dear Sir,

With reference to the subject noted above this is to submitted that Consent to Operate of M/s Bihar Foundry & Castings Ltd. has been issued vide Ref. No.JSPCB/HO/RNC/CTO-4426528/2019/2376 dated 28.11.2019 for MS billets Plant. In this Consent to Operate the area of the plant has been mentioned 19 Ha. In this regard this is to mentioned that the plant area is 19 acres not 19 Ha. The copies of the land lease issued by RIADA are enclosed herewith for your reference.

It is therefore requested to re-issue Consent to Operate with area 19 acres instead of 19 Ha. We shall always remain obliged to you for this kind act.

Thanking you,

Yours faithfully,
For Bihar Foundry & Castings Ltd.

(Authorised Signatory)

- Encl: 1) A copy of Deed No.5057 dated 01.05.1971 Area 14 acres
2) A copy of Deed No.2723 dated 28.10.2015 Area 5 acres
Total Area= 19.00 acres



Bihar Foundry & Castings Limited

Works :- Ramgarh Industrial Area, P.O.- Marar, Dist.- Ramgarh, Jharkhand - 829117.
Registered Office :- Main Road, Ranchi, Jharkhand - 834001.
CIN No :- U27100JH1971PLC000912 & GST No :- 20AABC1852D1Z1
Landline :- 0651-2202699 Fax :- 0651- 2202799 Email :- bfcgfa@gmail.com

ENCLOSURE-3

Ref: 2022-23/

Date: 15.11.2022

To,
The Ministry of Environment, Forest & Climate Change
East Central Zonal Office, Ranchi
Ranchi-834002

Ref: **Our Ref. No.GFA/ENV/2022/06 dated 29.04.2022**

Dear Sir,

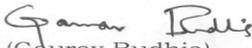
We undertake that the greenbelt development as per CPCB norms is under progress and shall be completed as per norms in the ensuing rainy season.

We further undertake that we have already developed greenbelt in the existing area and we are further increasing it by way of raising new plants thus making it more dense and environment friendly.

We further undertake to develop greenbelt in the newly acquired adjacent land by our company. The purchase of adjacent land was necessitated for meeting requisite greenbelt area of 33% which will be accomplished by the next rainy season.

Yours faithfully,

Bihar Foundry & Castings Ltd.


(Gaurav Budhia)
Director

Bihar Foundry & Castings Limited

Works :- Ramgarh Industrial Area, P.O.- Marar, Dist.- Ramgarh, Jharkhand - 829117.
Registered Office :- Main Road, Ranchi, Jharkhand - 834001.
CIN No :- U27100JH1971PLC000912 & GST No :- 20AAACB1852D1ZI
Landline :- 0651-2202699 Fax :- 0651- 2202799 Email :- bfcgfa@gmail.com

ENCLOSURE-4
CEMS DATA

Industry: BIHAR FOUNDRY & CASTINGS LTD (Ferro Alloys Unit)
 Industry Category: Iron & Steel
 Address: INDUSTRIAL AREA MARAR, RAMGARH, Jharkhand

Date	STACK 1 PM mg/Nm3	STACK 2 PM mg/Nm3
3/15/2023	40.30	40.19
3/16/2023	40.57	38.97
3/17/2023	40.78	40.44
3/18/2023	40.59	40.21
3/19/2023	40.33	40.05
3/20/2023	40.88	40.32
3/21/2023	40.97	40.94
3/22/2023	40.26	40.78
3/23/2023	40.70	41.05
3/24/2023	40.71	39.80
3/25/2023	40.39	39.57
3/26/2023	40.72	39.73
3/27/2023	40.19	39.82
3/28/2023	40.34	39.71
3/29/2023	40.52	40.44
3/30/2023	40.51	39.58
3/31/2023	40.68	39.03
4/1/2023	40.42	40.62
4/2/2023	40.36	39.96
4/3/2023	41.16	40.71
4/4/2023	40.82	39.25
4/5/2023	40.37	40.15
4/6/2023	40.65	39.33
4/7/2023	40.67	40.11
4/8/2023	41.05	39.54
4/9/2023	40.70	39.40
4/10/2023	40.61	38.85
4/11/2023	40.14	40.80
4/12/2023	40.48	40.81
4/13/2023	40.73	39.45
4/14/2023	40.20	39.77
4/15/2023	40.40	39.33

ENCLOSURE-5**CAAQMS DATA**

Industry: BIHAR FOUNDRY & CASTINGS LTD (Ferro Alloys Unit)
 Industry Category: Iron & Steel
 Address: INDUSTRIAL AREA MARAR, RAMGARH, Jharkhand

Date	AAQ PM10 ($\mu\text{g}/\text{m}^3$)
3/15/2023	68.83
3/16/2023	66.04
3/17/2023	67.33
3/18/2023	68.22
3/19/2023	67.17
3/20/2023	65.91
3/21/2023	66.59
3/22/2023	71.05
3/23/2023	68.02
3/24/2023	67.04
3/25/2023	69.50
3/26/2023	67.08
3/27/2023	68.94
3/28/2023	68.97
3/29/2023	68.33
3/30/2023	67.90
3/31/2023	69.07
4/1/2023	65.27
4/2/2023	63.95
4/3/2023	68.41
4/4/2023	66.70
4/5/2023	69.65
4/6/2023	67.75
4/7/2023	67.84
4/8/2023	68.11
4/9/2023	69.426
4/10/2023	69.96
4/11/2023	67.00
4/12/2023	66.09
4/13/2023	68.59
4/14/2023	68.42
4/15/2023	69.19

Annexure -6

कार्यालय:—वन प्रमंडल पदाधिकारी, रामगढ़ वन प्रमंडल, रामगढ़।

(रांची रोड नियर बी.आर.एल. गेट, पो0-मरार, जिला-रामगढ़ पिन-829117)

Email id - dfo-ramgarh@gov.in

Mobile No. 89877-90306

पत्रांक 724 / रामगढ़, दिनांक 17/04/23

सेवा में,

General Manager,
Bihar Foundary Casting Limited,
Industry Area, Ranchi Road, Marar
Ramgarh

विषय :- वित्तीय वर्ष 2023-24 से 2029-30 तक में BFCL के अन्तर्गत वन विभाग (रामगढ़ वन प्रमंडल, रामगढ़) के द्वारा कार्यान्वित की जाने वाली वनरोपण स्थल का विशिष्ट प्राक्कलन तैयार कर प्रस्ताव भेजने के संबंध में।

प्रसंग :- वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, भारत सरकार के पत्रांक—F.No.J-11011/310/2009-IA II (1) dated 28.01.2010

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में सूचित करना है कि बिहार फाउन्ड्री कास्टिंग लिमिटेड के पर्यावरणीय स्वीकृति में लगाये गये शर्तों के आलोक में 3.50 हे0 भूमि पर वित्तीय वर्ष 2023-24 से 2029-30 तक वन विभाग (रामगढ़ वन प्रमंडल, रामगढ़) के द्वारा कार्यान्वित की जाने वाली वनरोपण स्थल का विशिष्ट प्राक्कलन तैयार कर प्रस्ताव भेजी जा रही है, जो निम्नवत है:-

क्र. सं.	योजना का नाम	रकबा (हे. में)	अग्रिम कार्य की प्राक्कलित राशि	कुल सात वर्षीय प्राक्कलित राशि
1	भू-संरक्षण एवं वरोपण (Chain Link Fencing-Loh Angel)	3.50	1658914.00	3416036.00
2	निरीक्षण/अनुश्रवण शूल्य 5 प्रतिशत की राशि		82946.00	170802.00
	कुल योग :-		1741860.00	3586838.00

अतः अनुरोध है कि कुल सात वर्षीय कार्य की राशि रू. 35,86,838/- (पैंतीस लाख छियासी हजार आठ सौ अड़तीस) रुपये का चालान के माध्यम से कोषागार के वन प्रेषण लोक लेखा (प्राप्तियां) शीर्ष 8782 में जमा कराना सुनिश्चित करें ताकि प्राक्कलन के अनुसार कार्य प्रारंभ किया जा सके।

नोट :- झारखण्ड सरकार द्वारा मजदूरी दर में वार्षिक वृद्धि के पश्चात बढ़े मजदूरी दर की मांग की जा सकती है।

अनुलग्नक :- यथोक्त।

आपका विश्वासी,

Nitish
17/4/23
वन प्रमंडल पदाधिकारी,
रामगढ़
17/4/23

